

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.11.2025

ORDER NO. 205 of 2025

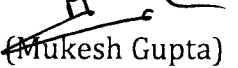
Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** from **24.11.2025** to **28.11.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 24.11.2025 to 28.11.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

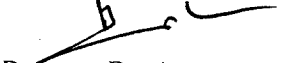
1. From 24.11.2025 to 28.11.2025, if Hon'ble President/Ms. Binu Tamta, Hon'ble Member (Judicial) is on leave/tour, Mr. S. K. Mohanty, Hon'ble Member (Judicial) will sit in that Division Bench.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar